

second-hand equipment from the advanced countries.

(c) The Report is under examination.

Shortage of Currency notes in Packets

3431. Shri Hukam Chand Kachhavaia:

Shri Bade:

Shri Jedhe:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a number of reports about the shortages in the packets of currency notes containing one hundred pieces of notes and issued by the Reserve Bank of India, New Delhi were received by the Reserve Bank of India, New Delhi from various banks such as the Central Bank of India, the Punjab National Bank and the Lloyds Bank and the citizens of Delhi;

(b) if so, the number of such cases during the period from 1st January, 1966 to 28th February, 1966;

(c) the number with denominations of the notes found short in each case;

(d) how these shortages were made good;

(e) the number of cases (with amount) in which the shortages were not made good and the reasons therefor;

(f) the action taken to put an end to such cases of shortages in future; and

(g) whether all these cases were referred to the Police authorities for investigation and if not, the reasons therefor?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). During the period 1st January, 1966 to 28th February 1966, three cases of shortage, involving 15 notes of Rs. 100 (eight in one and seven in another) and one note of Rs. 10, in packets of currency notes issued by the Reserve Bank of India, New Delhi were reported to them.

(d) and (e). In two cases the shortages were reported after 3 and 5

days and hence the Bank could not accept liability for the shortage. In the third case, involving 8 pieces of Rs. 100 notes, the shortage was recovered from the concerned employee who was found responsible for failure to observe the prescribed procedure in the examination of note packets.

(f) and (g). The Reserve Bank's procedure for receipt, payment etc. of notes provides several checks and counter-checks at various stages and this has been found sufficiently effective. The Bank's rules also provide for reporting cases, involving loss to the Bank, to the Police authorities, wherever necessary. In the particular cases referred to above, it was not considered necessary by the Bank to make any report to the Police authorities because:

- (1) No responsibility was accepted by the Bank in two cases, and
- (2) In the third case disciplinary proceedings were taken against the responsible employee and the shortage recovered from him.

श्रीफूम का लम्कर ब्यापार

3432. श्री श्रीकार लाल बेरवा :

श्री हुकम चन्द कछवाय :

श्री श्रीकार सिंह :

क्या बिल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में खटकड़बन्दी के निकट 27 दिसम्बर, 1965 को लम्कर ब्यापारियों से साढ़े चार मन श्रीफूम बरामद की गई थी; और

(ख) यदि हां, तो उस मामले में क्या कार्यवाही की जा रही है ?

बिल मंत्री (श्री श्रीफूम चौधरी) :

(क) और (ख). राजस्थान में खटकड़बन्दी के निकट 27 दिसम्बर, 1965 को साढ़े चार मन श्रीफूम नहीं पकड़ी गयी किन्तु 28 दिसम्बर 1965 को राजस्थान में बूंदी नगर के पास दो अलग अलग जगहों पर कुल मिला कर

151. 350 किलोग्राम अफीम पकड़ी गयी थी। दोनों मामलों में अभियुक्तों पर बूंदी नगर की एक अदालत में मुकदमा चलाया जा रहा है।

Smallpox Eradication Scheme in Delhi

**3433. Shri Hukam Chand
Kachhavaia:**

**Shri Bade:
Shri Prakash Vir Shastri:
Shri Onkar Lal Berwa:**

Will the Minister of Health and Family Planning be pleased to state:

(a) the number of persons including children who have been vaccinated so far in Delhi since the introduction of the Pilot Smallpox Eradication Programme;

(b) the number of persons who died or suffered from other complications including polio and encephalitis after the vaccination or revaccination according to age group;

(c) whether it is a fact that vaccination does not necessarily afford any immunity against smallpox; and

(d) whether it is also a fact that vaccination is the cause of the following diseases; encephalitis, Gastro-enteritis, whooping cough, diphtheria, pyorriasis enlarged tonsils, inflammatory fevers blinders and a host of other chronic diseases?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a)

(i) 6,92,966 persons including children were given primary vaccination.

(ii) 60,35,807 revaccinations were done. Since a person may have been vaccinated more than once during this period information on the exact number of persons revaccinated is not available.

(b) Nil.

(c) No

(d) No

Smuggling of Chinese Consumer goods into India

**3834. Shri Lakhmu Bhawani:
Shri Wadiwa:
Shrimati Shyamkumari Devi:**

Will the Minister of Finance be

pleased to state:

(a) whether Government are aware that a large number of Chinese consumer goods are being smuggled into India through Nepal and sold in India at comparatively cheaper prices; and

(b) if so, the steps Government are taking in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) There is some smuggling of Chinese consumer goods, mostly by individuals visiting Nepal, but as far as the Government are aware it is on a very small scale.

(b) Officers posted in the border areas have been alerted to intensify vigilance.

Excise Duty on Crystal Sugar

**3435. Shri Maurya:
Dr. Ram Manohar Lohia:**

Will the Minister of Finance be pleased to state:

(a) whether Government have received any protest from the Sugar Mills' Association against the increase in the excise duty on crystal sugar;

(b) if so, the reasons advanced against the increase; and

(c) whether there was any mention of a possible decontrol of sugar?

The Minister of Finance (Shri Sachindra Chaudhuri): (a). Yes, Sir.

(b) and (c). The main reasons advanced are as follows:—

(i) Increase in excise duty on crystal sugar which is already heavily taxed by Central and State Governments will further aggravate the situation in the industry;

(ii) In the event of decontrol of sugar, the market may not absorb the increased excise duty and the burden may fall on factories, consumption would be seriously jeopardised and development and growth of sugar industry as planned would be retarded;

(iii) Higher duty would further increase existing tax disparity between crystal sugar and